

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**CP/020/127/2019 in OA/020/124/2019**

HYDERABAD, this the 17<sup>th</sup> day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member**  
**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Y. Samba Siva Rao, Aged about 61 years,  
 Assistant General Manager (Retired),  
 Group 'A' (Non-Gazetted),  
 S/o. Veerappadu,  
 O/o. The General Manager,  
 Bharat Sanchar Nigam Limited,  
 Telecom District, Vizianagaram – 535 002,  
 R/o. Plot No:17, DeepaMahal Back Side,  
 Rajeev Nagar Colony, Srikakulam – 532 001.

...Applicant

(By Advocate :Sri M. Bhaskar)

Vs.

1. Shri Anshu Prakash,  
 Union of India rep. by  
 The Secretary,  
 Department of Telecommunications,  
 Sanchar Bhavan,  
 New Delhi – 110 001.
2. Shri Praveen Kumar Purwar,  
 The Chairman and Managing Director,  
 Bharat Sanchar Nigam Limited,  
 (Corporate Office), Janpath,  
 New Delhi – 110 001.
3. Shri V.V. Raghava Kumar,  
 The Chief General Manager,  
 Bharat Sanchar Nigam Limited,  
 A.P. Telecom Circle,  
 Kaleswara Rao Market,  
 Vijayawada – 520 001.
4. The Controller of Communication Accounts,  
 AP Telecom Circle, Kaleswararao Market,  
 Vijayawada – 520 001.

5. Shri Atulya Kumar Behra,  
The General Manager,  
Bharat Sanchar Nigam Limited,  
Telecom District,  
Vizianagaram – 535 002.
6. The Accounts Officer (Pay and Cash),  
Bharat Sanchar Nigam Limited,  
O/o. The General Manager,  
Telecom District,  
Vizianagaram – 535 002.



....Respondents

(By Advocate: Smt K. Rajitha, Sr. CGSC,  
Sri M.C. Jacob, SC for BSNL)

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**ORAL ORDER**  
**(As per Hon'ble Mr. Ashish Kalia, Judl. Member)**

Heard both the counsel.

2. Learned counsel for the respondents submits that the order of this Tribunal in OA. No.124/2019 has been complied with. Learned counsel for the applicant conceded the same. Hence, the CP is closed.

**(B.V. SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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